

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Special Bench (Video Conference)**

CORAM – SHRI P. MOHAN RAJ, HON'BLE MEMBER (J)

CORAM: SHRI SATYA RANJAN PRASAD, HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW  
TRIBUNAL,  
HYDERABAD BENCH, HELD ON 14.11.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 547/2019 in CP (IB) No. 162/130/HDB/2019
NAME OF THE COMPANY	Aayusiddhi Life Sciences Private Ltd & 6 others
NAME OF THE PETITIONER(S)	Muralidhar Rao Maddibonina
NAME OF THE RESPONDENT(S)	Aayusiddhi Life Sciences Private Ltd & 6 others
UNDER SECTION	130

**ORDER**

Learned authorized representative PCS Devangi appears on behalf of the Petitioner.

**IA No. 547/2019:**

Ld. Counsel Mr. S. Chidambaram appears on behalf of the Applicant. Pleadings completed.

List the matter on 25.11.2022 for hearing.



**Satya Ranjan Prasad  
Member (Technical)**



**P. Mohan Raj  
Member (Judicial)**